(b) if so, what progress has been made in this regard?]

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण आडवाणी) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

†[THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) No, Sir.

(b) Does not arise.]

पुलिस के कार्यकरण में सुधार

223. **श्री बापूरावजी मारुतरावजी देशमुख** : क्या गृह मंत्री यह बताने की कृपा करेंगे कि देश में पुलिस संगठन के कार्यकरण तथा पुलिस कर्मचारियों की सेवा शर्तों में भी सुधार लाने के लिए सरकार क्या कदम उठाने का विचार रखती है ?

†[**Functional improvements in Police**

223. SHRI BAPURAOJI MAROTRAOJI DESHMUKH: Will the Minister of HOME AFFAIRS be pleased to state the steps which Government propose to take to bring about improvements in the functioning of the police organisation of the country as also in the service conditions of the police personnel?]

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : सरकार ने पहले ही एक राष्ट्रीय पुलिस आयोग स्थापित करने का निर्णय कर लिया है। यह आयोग देश में पुलिस के कार्यकरण में सुधार लाने के उपायों के बारे में सुझाव देगा। भारतीय पुलिस सेवा अधिकारियों और केन्द्रीय पुलिस बलों के सदस्यों की सेवा सम्बन्धी शर्तों में अभी हाल ही में तृतीय वेतन आयोग की सिफारिशों के अनुसार संशोधन किया गया है। जहां तक राज्यों के कर्मचारियों का सम्बन्ध है, इस बारे में विचार करना राज्य सरकारों का काम है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): The Central Govt. has already decided to set up a National Police Commission to suggest measures for bringing about improvements in the functioning of the police in the country. The service conditions of IPS officers and members of the Central Police Forces have been very recently revised in accordance with the recommendations of the Third Pay Commission. As regards service conditions of the State personnel, they are the concern of the respective State Governments.]

Entry of Armed Naga Rebels into Northern Nagaland

224. SHRIMATI HAMIDA HABIBULLAH:
SHRIMATI LAKSHMI KUMARI CHUNDAWAT:
SHRI GURUDEV GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some Naga rebels, after their return from China with sophisticated arms have succeeded in sneaking back into northern Nagaland recently;

(b) if so, what are the details in this regard; and

(c) what action Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) According to information available, approximately ten members from the China Returned Gang of Underground Nagas in Burma had sneaked into Nagaland, crossing the international border towards the end of October, 1976. Five of them later surrendered in November, 1976. There have been no reports of other infiltration into Nagaland.

(c) A strict vigil by the Security Forces is constantly maintained on the border.

† [ ] English translation.